



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Jammu, the 2nd Of February, 2018

SRO 58 -. In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint, following Officers to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdictions of District Kishtwar.

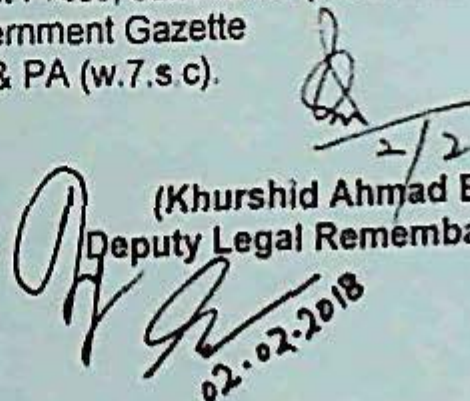
S.No	Name of the Officer S/shri	Desagination and Place of Posting
1.	Kartar Singh	Look after Naib Tehsildar Pakalan
2.	Dharshan Singh	Look after Naib Tehsildar Dool
3.	Raj Kumar	Look after Naib Tehsildar Trigram

Sd/-
(Abdul Majid Bhat)
Secretary to Government.

NO: LD(P) /2007/1-Kishtwar

Dated: - 02 - 02- 2018.

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate, Kishtwar This is with reference to his letter No 378-80/DM/K Dated 25.01.2018.
5. 5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L,J& PA (w.7.s.c).


(Khurshid Ahmad Bhat)
Deputy Legal Remembarncer,
02.02.2018